

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.10.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3976 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Shrilekha Trading Pvt. Ltd. Vs. Rajan Rawat & Anr.	Samaksh Goyal
2.	I.A. No. 3995 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 162 of 2022	Central Railway CST Vs. D Thakkar Construction Pvt. Ltd.	Shiva Lakshmi
3.	I.A. No. 3975 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Sarthak Park Consumer Welfare Society Vs. Shyama Bhagwati Infrastructure Pvt. Ltd.	Shashank Tandon

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By order
-sd/-
Assistant Registrar